

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 106 of 2014**

**Dated : 13<sup>th</sup> January, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**Powergrid Corporation of India Ltd. .... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G.Ramachandran, Ms. Poorva  
Saigal and Ms. Anushree Bardhan

Counsel for the Respondent (s) : Mr. Pradeep Misra and Mr. Suraj Singh  
for Resp. Nos. 3 to 5

**ORDER**

List the matter for hearing on **06<sup>th</sup> February, 2015.**

**( T. Munikrishnaiah )  
Technical Member**

**( Justice Surendra Kumar )  
Judicial Member**

*sh/pr*